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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 79/BB/17	-	For further arguments on maintainability	73(4)	Mr Ramalingam Krishnan alias Ashok Ramalingam Vs Anytime Medicare Services Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR 9663309317	Petitioner	

**ORDER**

Counsel for petitioner is present. He is directed to submit written submission as to how the amount given to the company falls within the purview of deposits before taking further steps. List it on 20.09.2017.

  
**MEMBER(J)**

  
**MEMBER(T)**